

**BEFORE NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT-1**

**Co. Appeal No.39/248 r.w. 252/NCLT/AHM/2019  
With I.A. 615 of 2020**

Mr. Himmatbhai Narsibhai Patel & Anr.

V/s.


Registrar of Companies, Gujarat

**Clarification**

This matter was heard and was reserved for order. However, from the perusal of the Balance Sheet for 31.03.2019 it is noted that no details of Cash and Bank Balance have been provided in the schedule though such cash and bank balance stands at Rs.2.1 Crore. This needs clarification.

Accordingly, the matter is released and fixed for clarification on this aspect on 02.11.2020.

  
**(Virendra Kumar Gupta)**  
**Member (Technical)**

  
**(Madan B. Gosavi)**  
**Member (Judicial)**

Dated this the 16<sup>th</sup> October, 2020